

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

STARRED QUESTION NO:64
ANSWERED ON:27.11.2014
ACCESSIBILITY TO DRINKING WATER
Jardosh Smt. Darshana Vikram

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government proposes to provide access to quality drinking water to every citizen of the country and enact an appropriate legislation for the purpose;
- (b) if so, the details thereof;
- (c) whether keeping in view the deficient rainfall during monsoon this year, the Government in consultation with States proposes to create compulsory water reservoirs for drinking purposes in various States; and
- (d) if so, the details thereof and the action plan formulated by the Government in this regard?

Answer

MINISTER FOR DRINKING WATER AND SANITATION (SHRI BIRENDER SINGH)

(a) to (d) A Statement is laid on the table of the House.

Statement referred to in the reply to Lok Sabha Starred Question No. 64 due for answer on 27/11/2014

(a) & (b) Yes Sir, presently no proposal for legislation is under consideration as the Government through National Rural Drinking Water Programme (NRDWP) has adopted the goal to provide every rural person with adequate safe water for drinking, cooking and other domestic basic needs on sustainable basis.

(c) & (d) Water is a State Subject. The States have been vested with the powers to plan, approve and implement the water supply schemes. For sustainability of sources to tackle the situation of scarcity of rainfall during monsoon, there is provision of 10% of funds under the NRDWP component.